

ITEM NO.10

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1011/2020

PARMOD KUMAR & ORS.

Petitioner(s)

VERSUS

HONBLE SUPREME COURT OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 16-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr.Ranjit Kumar, Sr.Adv.
Ms.Aruna Gupta,AOR
Mr.Ramesh Allanki,Adv.
Mr.Syed Ahmed Naqvi,Adv.
Ms.Rupali Sharma,Adv.
Mr.Srinivasa Rao Pachwa,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within four weeks.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR